

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1406
(TO BE ANSWERED ON 19.12.2018)

PROMOTION ON PUBLIC RATING

†1406. **SHRI R. DHRUVA NARAYANA:**
SHRIMATI SANTOSH AHLAWAT:
SHRI SUMEDHANAND SARSWATI:
SHRI RAJESH KUMAR DIWAKER:
SHRI A.T. NANA PATIL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to promote the Government officials based on public rating/feedback and if so, the details thereof along with the time by which the said system is likely to be put into place;
- (b) whether the Government is considering adoption of some other system for the promotion of Government officials who do not have direct dealings with the public and if so, the details thereof;
- (c) whether the Government has started Aadhaar based authentication of life certificates for pensioners and if so, the details thereof;
- (d) the number of pensioners who have availed the benefit of the said scheme along with the State-wise details thereof; and
- (e) whether the Government has formulated any policy to prevent misuse of Aadhaar based authentication of life certificates and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b):- No Madam. There is no such proposal under consideration.

(c): Department of Pension & Pensioners' Welfare has informed that an "Aadhar-based Digital Life Certificate (DLC)" for pensioners was launched on 10th November, 2014.

Aadhaar is used for authentication of pensioners. As a result of this facility the pensioner is not required to present himself before his pension disbursing agency or produce other documents that he is alive.

After generation of the DLC, the pension disbursing agencies integrated with the system will get access to the submitted DLC for processing and release of pension there after.

(d): Number of DLCs submitted since November, 2018 to till date is enclosed as annexure.

(e): Unique Identification Authority of India (UIDAI) has informed that it has a well-designed, multi-layered robust security system in place to maintain the highest level of data security and integrity in accordance with the Aadhaar Act, 2016 and the Regulations notified under the Act. Some of the security measures include provision of secure channel, implementation of Aadhaar Data Vault, Hardware Security Module, Registered Devices, Virtual ID-UID Token, biometric locking etc.

No. Of Jeevan Pramaan (DLC's) submitted since Nov,2018 till date		
Sl. No	State Government On-boarded on Jeevan Pramaan	Total DLC Submitted
1	State Government Andhra Pradesh	3475
2	State Government Arunachal Pradesh	720
3	State Government Bihar	16617
4	State Government Chhattisgarh	14529
5	State Government Goa	7874
6	State Government Gujarat	1648
7	State Government Haryana	52427
8	State Government Himachal Pradesh	3207
9	State Government Jammu and Kashmir	2282
10	State Government Jharkhand	20334
11	State Government Karnataka	45134
12	State Government Kerala	14161
13	State Government Madhya Pradesh	38834
14	State Government Maharashtra	80708
15	State Government Manipur	61
16	State Government Mizoram	91
17	State Government Odisha	91684
18	State Government Puducherry	2090
19	State Government Punjab	21954
20	State Government Rajasthan	48358
21	State Government Tamil Nadu	4723
22	State Government Telangana	28715
23	State Government Tripura	4373
24	State Government Uttar Pradesh	24334
25	Union Territory - Andaman and Nicobar	1283
26	Union Territory - Daman Diu	8
27	Union Territory - Lakshadweep	50